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Title : Introduction of the Finance Bill, 2006.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 2006-2007.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year, 2006-2007."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce** the Finance Bill, 2006.

MR. SPEAKER: The Finance Bill, 2006 has been introduced.

The House now stands adjourned till 11.00 a.m. tomorrow.

12.37 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Wednesday, March 01, 2006/Phalguna 10, 1927 (Saka).*

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* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 28.2.2006

** Introduced with the Recommendation of the President.